

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

IA 80632/2018,80633/2018,80634/2018,80635/2018,80636/2018, in
Petition for Special Leave to Appeal (C) No.25409/2016

CHANDRA PRAKASH

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

Date : 28-01-2019 These matters were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE VINEET SARAN
[IN CHAMBERS]

For Petitioner(s) Petitioner-in-person

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

(RACHNA)
SENIOR PERSONAL ASSISTANT

(SANTOSH KUMAR)
COURT MASTER